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Title: Introduction of the Eradication of Malnutrition Bill, 2015.

DR. MANOJ RAJORIA (KARAULI-DHOLPUR): I beg to move for leave to introduce a Bill to provide for establishment of an authority for supply of nutritious food to the neglected, homeless, street, physically or mentally challenged or malnourished children and to the members of the families living below poverty line and for matters connected therewith.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for establishment of an authority for supply of nutritious food to the neglected, homeless, street, physically or mentally challenged or malnourished children and to the members of the families living below poverty line and for matters connected therewith."

The motion was adopted.

DR. MANOJ RAJORIA: I introduce the Bill.

15.46 Â1/2 hrs